# GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

### **LOK SABHA**

# UNSTARRED QUESTION NO. 4504 TO BE ANSWERED ON 14.12.2016

## ASSOCIATION OF FOREIGN COUNTRIES IN SKILL DEVELOPMENT

### †4504. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether people are being invited from other developing countries in connection with the programmes of Skill Development and Entrepreneurship;
- (b) if so, the number of countries and the number of people belonging to these countries trained and the amount spent in the process; and
- (c) whether the Government in association with foreign Governments are running any joint programmes in this regard and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (c) The Ministry of Skill Development and Entrepreneurship has signed a number of Memorandum of Understanding (MoUs) with different foreign countries viz. Germany, UK, China and Australia, UAE, Qatar, Switzerland etc to scale up apprenticeships support, training of trainers, curriculum development, ensure benchmarking of standards and create Centres of Excellence for skill training across the country. Details and salient features of MoUs signed with other countries are at **Annexure-I**.

Annexure-I Details of MoUs signed by Ministry of Skill Development and Entrepreneurship (MSDE) with other countries.

other countries.			
Country	MoU	Expected Outcomes	
		<ul> <li>(i) Institutional capacity building of UK and Indian officials and institutions handling skills development.</li> <li>(ii) Sharing of technical expertise, building linkages and identification of gap in the areas of skill development, curriculum development and reform, benchmarking of assessment, accreditation models, and certification and training methods.</li> <li>(iii) Sharing of best practices in approved areas including policies on skills development, credit framework designs, occupational standards and apprenticeship models.</li> <li>(iv) Joint initiatives such as validation of National Occupational Standards and other initiatives on Sector Skill Council engagement through the National Skill development Corporation (NSDC) and UK Commission for Employment and Skills (UKCES)</li> <li>(v) Joint activities on teacher training and use of ICT, MOOCs and other digital initiatives</li> </ul>	
		<ul><li>(vi) Underpinning collaborative research or study to focus as decided on priority areas</li><li>(vii) Joint training on entrepreneurship development in approved areas.</li></ul>	
China	15 <sup>th</sup> May, 2015	The main areas of cooperation in the MoU are establishment of Centre of Excellence in Gujarat, advisory and knowledge sharing, development and designing of courses and curriculum, skill standards, qualification framework and competency standards, participation by business entities and industries from China and India, development of business models for skill development in PPP mode.	
Germany	5 <sup>th</sup> October, 2015	Upgradation and establishment of vocational training institutions, training of trainers, research and development, curriculum development etc.	
UAE	29 <sup>th</sup> April, 2016	Cooperation for Skill development and mutual recognition of qualifications in the following areas:  (i) Joint accreditation of training providers catering to trainings aimed at overseas migration from India to the Gulf region.  (ii) Cooperate on knowledge sharing and capacity building support for the national qualifications frameworks of respective parties  (iii) Cooperate in conducting joint studies or pilot research projects on labour market and skills development issues  (iv) Foster cooperation through networking and conferences  (v) Exchange visits of qualifications framework experts and vocational training instructors and other experts, managers and technical staff.  (vi) Promote access by UAE employers to information and data on qualified Indian workforce supply	

Qatar	3 <sup>rd</sup> June, 2016	(i) This Memorandum of Understanding aims to enhance cooperation between the Parties on Skill Development and mutual recognition of qualifications to facilitate mobility of skilled workers from the Republic of India to the State of Qatar. The cooperation also envisions establishing mechanisms for recognition of skills (with certificates from Qatar) for workforce who have not undergone any formal skill training but are already working in Qatar.
		(ii) Furthermore, this MoU shall promote access to respective databases for exchange of information on demand and supply of skilled workforce. The State of Qatar will provide data on employers and jobs available (demand side) while the Republic of India will provide data on skilled and certified workforce (supply side).
Switzerland	22 <sup>nd</sup> June, 2016	Sharing of good practices in the area of skill development and vocational and professional education and training. (ii) Capacity building of relevant stakeholders of those areas through facilitating networks and partnerships
France	12 <sup>th</sup> October, 2016	<ul> <li>(i) development of competence-based curricula and their dissemination within the training system,</li> <li>(ii) training of master trainers to build up capacities in training institutes and within micro, small and medium-sized enterprises,</li> <li>(iii) support for cooperation between French companies operating in India and the Indian Government as well as between French companies and Indian companies in the field of SD &amp; VET.</li> <li>(iv) exploration of the possibilities for building up Centre of Excellence with focus on training of trainers.</li> <li>(v) exploration of the possibilities for training massively in the field of Electricity, Automation and Solar Energy.</li> <li>(vi) consulting on the further development of training, assessment and certification standards.</li> </ul>

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